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Title: Need to sanction Ex-Servicemen Contributory Health Scheme Polyclinic for Chamarajangar district in Karnataka.

SHRI R. DHRUVANARAYANA (CHAMRAJANAGAR): I would like to draw the attention of the Government towards sanction of Ex-Servicemen Contributory Health Scheme (ECHS) Polyclinics in my Constituency i.e., in Chamarajanagar District (Karnataka State).

The Union Government sanctioned about 199 new Polyclinics (eight of them in Karnataka) in the country for the benefit of ex-servicemen living in far-flung areas with an estimated cost of Rs.141 crore. But Chamarajanagar District is not included in the above sanctioned list. Chamarajanagar Lok Sabha Constituency is a "Reserved Constituency" and it is one of the most backward Districts in Karnataka, according to Dr.Nanjundappa's Committee report on redressal of "Regional Imbalance" ranked it 25th in the State Human Resource Development Index. Population of SC/ST category in this District is about 40%. The Ex-servicemen population also has fair share of the poor and backward. Chamarajanagar District of my Constituency contains 4 Talukas and in this District, the Ex-Servicemen and their dependents' population are more than 650. The distance of the nearest ECHS Polyclinic is presently more than 100 Kms. from the District borders. Hence they are not in a position to avail the ECHS facilities due to expenditure involved in travelling to a far off place.

Hence I humbly request the Union Government to sanction ECHS Polyclinic in my Constituency i.e., in Chamarajanagar District Headquarters (Karnataka State) for the benefit of Ex-servicemen and their dependents.